

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 96 of 2014 &  
IA 188 of 2014

Dated : 22<sup>nd</sup> April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Chhattisgarh State Power Dis. Co. Ltd. ... Appellant(s)  
Versus  
Chhattisgarh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chaudhary  
Mr. A. Bhatnagar (Rep.)

ORDER

Admit. Issue notice to the Respondents returnable on 02.07.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on 02.07.2014.

(Rakesh Nath)  
Technical Member  
ts/js

(Justice M. Karpaga Vinayagam)  
Chairperson